NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.08.2018

NAME OF THE PARTIES: State Bank of India

v/s.

Pe Electronics Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE 2016

ORDER

17. C.P. (IB)- 528 (MB)/2018

Both sides present. At request, list this matter on 28.08.2018.

SD/ -
V. NALLASENAPATHY
Member (Technical)

SD/ -
BHASKARA PANTULA MOHAN
Member (Judicial)

/NU/